

modities purchased by the farmer for use as inputs as also for his home consumption *vis-a-vis* the prices received by him for his produce sold in the market. The Government announces procurement/minimum support prices on the basis of the recommendation, made by the Agricultural Prices Commission.

### Threats to Indian Diplomacy in Pakistan

\*199. SHRI RAMANAND YADAV: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether it is a fact that Indian diplomats in Karachi and Islamabad have received threatening letters and calls from Pakistani nationals; and

(b) whether the Government of India have drawn the attention of Government of Pakistan towards it and sought adequate protection for its Consulate and the Indian Airlines in Pakistan?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI P. V. NARASIMHA RAO): (a) Threatening calls were received by our Consulate General in Karachi on 12, 14 and 15 February, 1984.

(b) Our missions in Karachi and Islamabad drew the attention of the Government of Pakistan to these anonymous calls. Our concern was also conveyed through the Pakistan Ambassador in New Delhi and the need for adequate security for the personnel and property of Indian missions in Pakistan was emphasised. Subsequently security arrangements were strengthened.

\*200. [Transferred to the 15th march, 1984.].

### Wakf properties under dispute with DDA

+1267. SHRI SHAMIM AHMED SIDDIQI: Will the Minister of WORKS AND HOUSING be pleased to state:

+Previously unstarred question 154 transferred from the 27th February, 1984.

(a) whether it is a fact that a large number of properties in Delhi belonging to the Wakf Board are under dispute between the Wakf Board and the DDA in regard to the ownership of those properties;

(b) if so, what are the details of such properties; and

(c) by when these disputes are likely to be resolved?

THE DEPUTY MINISTER IN THE DEPARTMENT OF SPORTS IN THE MINISTRY OF WORKS AND HOUSING AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN): (a) to (c) Government have approved certain proposals in this regard including the transfer of certain Wakf properties to the Delhi Wakf Board on the basis of the Burney Committee Report and the recommendations of a Group Ministers. The final order is expected to be issued shortly.

### Recommendations of Committee on the status of women

1268. SHRI ASHWANI KUMAR:  
SHRIMATI VIJAYA RAJE  
SCINDIA:  
SHRI KALRAJ MISHRA:

Will the Minister of SOCIAL WELFARE be pleased to state:

(a) what are the specific recommendations out of the 52 recommendations made by the Committee on the Status of women in India on which action has been taken and what are the details of the action so taken;

(b) what is the State-wise number of Gram Panchayats where greater participation of women has been ensured by now and also State-wise number of municipalities where permanent committees have been set up to supervise programmes for women's welfare and development; and